

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:196
ANSWERED ON:22.02.2013
LOAN WAIVER SCHEME
Lal Shri Kirodi ;Singh Shri Ganesh

Will the Minister of FINANCE be pleased to state:

- (a) the details of amount waived off along with the number of farmers benefited from the Agriculture Debt Waiver and Debt Relief Scheme (ADWDRS) 2008 across the country during each of the last three years and the current year, State-wise including Madhya Pradesh;
- (b) whether the said scheme has been successful in resolving the problems of the farmers across the country;
- (c) if so, the reaction of the Government thereto and if not, the reasons therefor; and
- (d) the corrective measures taken/ proposed to be taken by the Government in this regard?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

- (a):- Under the Agricultural Debt Waiver and Debt Relief Scheme(ADWDRS), 2008, 3.73 crore farmers were benefitted to the extent of Rs. 52,259.86 crore. The State-wise details of implementation of the Scheme is given in Annexure.
- (b) & (c):- The Scheme has de-clogged the line of credit that were clogged due to the debt burden on the farmers and made them eligible for fresh loans.
- (d):- To ensure that only eligible farmers are covered under the Scheme, every lending institution was made responsible for the correctness and integrity of the list of farmers eligible under the Scheme. The guidelines also provided for publication of list of beneficiaries, audit by concurrent, statutory or special auditors, grievance redressal mechanism, etc.